

**RAJYA SABHA SECRETARIAT**

**TO BE PUBLISHED**  
**IN THE GAZETTE**  
**OF INDIA PART I**  
**SECTION 2.**

**PARLIAMENT HOUSE ANNEXE**  
**NEW DELHI**

**Dated the 11<sup>th</sup> January, 2021**

**NOTIFICATION**

**LAFEAS-PS25011(12)/1/2020-Perl Sec-RSS/09** – In terms of Section 5 (1) of the Right to Information Act, 2005, the Competent Authority has appointed Shri Vinay Shankar Singh, Director in the Rajya Sabha Secretariat as the Central Public Information Officer in that Secretariat w.e.f. 11<sup>th</sup> January, 2021.

2. Appointment of Shri Ravinder Kumar, Director as Central Public Information Officer *vide* Notification No. RS/15/1/2019/129-Perl. dated 23<sup>rd</sup> December, 2019 stands terminated with immediate effect.

*Sd/-*  
**(K. SUDHAKARAN)**  
**DIRECTOR**

To,  
**The Manager,**  
**Government of India Press,**  
**Minto Road, New Delhi**

**LAFEAS-PS25011(12)/1/2020-Perl Sec-RSS/09**

**Dated the 11<sup>th</sup> January, 2021**

**Copy to :-**

1. Office of the Hon'ble Chairman, Rajya Sabha
2. Office of the Secretary-General
3. Office of the Secretary
4. Office of JS&FA
5. Shri Ravinder Kumar
6. Shri Vinay Shankar Singh
7. Notification Book
8. APAR File
9. Nodal Officer, *AeBAS* & eOffice cell *-for information and necessary updation*
10. All Officers/Sections/P.S.s/P.A.s and Pay & Accounts Office, Rajya Sabha

  
**(K. SUDHAKARAN)**  
**DIRECTOR**